



LEGISLATIVE ASSEMBLY
OF
GOA, DAMAN AND DIU

The Goa, Daman and Diu Irrigation
(Amendment) Bill, 1975

(Bill No. 3 of 1975)

**(As passed by the Legislative Assembly of Goa, Daman
and Diu on the 20th day of March, 1975)**

GOA, DAMAN AND DIU LEGISLATURE DEPARTMENT
ASSEMBLY HALL, PANAJI
1975

The Goa, Daman and Diu Irrigation (Amendment) Bill, 1975

(Bill No. 3 of 1975)

A

BILL

to amend the Goa, Daman and Diu Irrigation Act, 1973.

Be it enacted by the Legislative Assembly of Goa, Daman and Diu in the Twenty-sixth Year of the Republic of India as follows:—

1. *Short title and commencement.*— (1) This Act may be called the Goa, Daman and Diu Irrigation (Amendment) Act, 1975.

(2) It shall come into force at once.

2. *Amendment of section 98.*— In section 98 of the Goa, Daman and Diu Irrigation Act, 1973 (18 of 1973), for the figures and words “11th November, 1964”, the figures and words “11th November, 1954” shall be substituted.